

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 86

Dated: Guwahati, the 23rd of December, 2024

In partial modification of this Registry's Notification No. 05 dated 18-01-2024, the Hon'ble Gauhati High Court has been pleased to direct that e-filing of cases will be applicable to all categories of cases w.e.f. 20-01-2025.

By Order,

Sd/- S.K. Poddar
REGISTRAR GENERAL

Memo No. HC-III-10/2024/5328-5359/G, Dated Guwahati, the 23-12-2024

Copy to:-

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Advocate General, Assam / Nagaland / Mizoram / Arunachal Pradesh for information.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam. He is requested to circulate this Notification to all State Government Departments for compliance.
4. The Law Secretary, Nagaland, Mizoram/ Arunachal Pradesh.
(He / She is requested to circulate this Notification to all State Government Departments for compliance).
5. The Registrar (Vig./Admin./Judl.), Gauhati High Court, Guwahati.
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun.
7. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati. Guwahati.
8. The District & Sessions Judge,
Bajali / Baksa / Barpeta / Biswanath / Bongaigaon / Cachar / Chirang / Charaideo / Darrang / Dhemaji / Dhubri / Dibrugarh / Dima Hasao / Goalpara / Golaghat / Hailakandi / Hojai / Jorhat / Kamrup / Kamrup(M) / Karbi Anglong / Kokrajhar / Lakhimpur / Majuli / Morigaon / Nagaon / Nalbari / Sivasagar / Sonitpur / South Salmara-Mankachar / Sribhumi / Tinsukia / Udalguri / West Karbi Anglong.
(He / She is requested to circulate this Notification amongst the Judicial Officers under his/her jurisdiction).
9. The Member Secretary, Assam State Legal Services Authority / Nagaland State Legal Services Authority / Mizoram State Legal Services Authority / Arunachal Pradesh State Legal Services Authority.
10. The Chairman, Bar Council of Assam, Nagaland, Mizoram, Arunachal Pradesh and Sikkim.
11. The President / Secretary General, Gauhati High Court Bar Association, Guwahati.

12. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
13. The President / Secretary, All Assam Lawyers' Association, Guwahati.
14. The President / Secretary, Lawyers' Association, Guwahati.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Director, Law Research Institute, Gauhati High Court, Guwahati.
17. The Deputy Registrar-cum-Secretary to the Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
18. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
19. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
20. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
21. The Court Manager, Gauhati High Court, Guwahati.
22. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
23. The Project Manager, Gauhati High Court, Guwahati.

(He is requested to upload this Notification in the website of the Gauhati High Court).

24. The Senior Systems Officer, Gauhati High Court, Guwahati.
25. The P.S. to Hon'ble Mr. /Mrs. Justice _____, Gauhati High Court, Guwahati.
26. The AO(J), _____ Section, Gauhati High Court, Guwahati.
27. The Administrative Officer, Judicial Academy, Assam with a request to place this Notification before the Hon'ble Director.
28. The Court Master, Court No. _____, Gauhati High Court, Guwahati.
29. The Court Office Nos. 1 & 2, Gauhati High Court, Guwahati.
30. The Chief Security Officer, Gauhati High Court, Guwahati.
31. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
32. The Gauhati High Court Notice Boards.


REGISTRAR GENERAL